(TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 1c4February, 2000

NOTIFICATION

S. No. It is notified for general information that undertaking, listed at para (3) below have been approved by the Central Government for the purpose of section 10(23G) of the Income-tax Act, 1961, read with rule 2E of the Income-tax Rules, 1962, for the assessment years 2000-2001, 2001-2002 and 2002-2003.

- The approval is subject to the condition that
 - (i) the undertaking will conform to and comply with the provisions of section 10(23G) of the Income-tax Act, 1961, read with rule 2E of the Income-tax Rules, 1962;
 - (ii) the undertaking will confirm to and comply with the terms and conditions and other matters connected or incidental thereto mentioned in the annexure to notification no 11174 dated 20th December, 1999 issued by Central Board of Direct Taxes, Department of Revenue, Ministry of Finance, government of India.
 - (iii) the Central Government shall withdraw this approval if the enterprise/industrial undertaking:-
 - (a) ceases to carry on infrastructure facility; or
 - (b) fails to maintain books of account and get such accounts audited by an accountant as required by sub-rule (7) of rule 2E of the Income-tax Rules, 1962; or
 - (c) fails to furnish the audit report as required by sub-rule (7) of rule 2E of the Income-tax Rules, 1962.
- 3. The undertakings approved is: Development, Maintenance and Operation of agro and food processing industrial park at 5Km Milestone, Masuri Gulawati Road, District Ghaziabad, Uttar Pradesh, by M/s Wise Industrial Park Limited, 23, Basant Lok, Vasant Vihar, New Delhi-110057.

(KAMLESII C. VARSHNEY)

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Under Secretary to the Govt, of India

Notification No. 1222 (F. No. 205/84/99 ITA-II)

To

The Manager, Govt. of India Press, Mayapuri, New Delhi. १ग१ आयकर नियमावली, 1962 के नियम 23 के उपनियम १७० हारा यथा अपेक्षित लेखा परीक्षा रिपोर्ट प्रस्तुत नहीं करता है।

अनुमोदित उपक्रम है:- मैसर्स वाइस इंडिस्ट्रियन पार्क लि0, 23, बसत लोक वसत विहार, नई दिल्ली-110057 द्वारा 5 कि मी0 माइलस्टोन,मस्री गुनावटी रोड, जिला- गाजियाबाद, उत्तर प्रदेश रिश्त एगो एड पूड प्रोसेसिंग इंडिस्ट्रियल पार्क का विकास अनुरक्षण और प्रवालन 1

> ्राष्ट्रिय स्थित वाष्ट्रीय्ा अवर सचिव, भारत सरकार

अधिसूचना सं0 // 22 2 किंग्लसं0 205/84/99-आयकर नि0-11 से सेवा में.

पुबंधक, भारत सरकार मुद्रणालय, मायापुरी, नई दिल्ली।

प्रतिनिपि:- अप्रेजी पाठानुसार प्रेषित ।